

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) to (c). Number of temporary employees working in Delhi Telephone District as on 31-1-74 is less than 4000. They are already regular employees and the question of absorbing them or making them regular does not arise.

Police firings in Gujarat

339. SHR P. M. MEHTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there have been large number of police firings in the various parts of Gujarat during the months of September and October, 1974;

(b) if so, how many times, firings took place and the number of persons died and injured as a result thereof; and

(c) whether the law and order situation in that State have not improved after the imposition of President's

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) Government have not received any report of police firings in Gujarat during the months of September and October, 1974. Facts are being ascertained from the State Administration and will be laid on the table of the House.

(c) The law and order situation in the State improved vastly after the imposition of the President's Rule and is now well under control.

Use of energy derived from non-commercial fuels

1340. DR. K. L. RAO: Will the Minister of ENERGY be pleased to state

(a) the steps being taken to estimate correctly the energy used in the country and derived from non-commercial fuels; and

(b) the time by which the collection of the said data will be organised?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and (b). The Fuel Policy Committee set up by the Government of India have assessed the energy derived from non-commercial fuels. The Committee have made some suggestions which are under consideration of the Government.

Poor Power Supply from Nuclear Power Station

1341. SHRI S. N. MISRA: Will the Minister of ENERGY be pleased to state.

(a) whether Government have received complaints about the poor power supply from nuclear power stations in India;

(b) if so, whether the nuclear power stations are controlled by the Central Government and the transmission lines are administered by the State Electricity Board thereby hampering the distribution of power to neighbouring States; and

(c) if so, the action Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) to (c) The generation of electricity from the nuclear stations has been fairly satisfactory. Some difficulties had arisen due to marine pollution on the 220 kV transmission lines, and the 220 kV Switchyard at Tarapur. The Switchyard has since been taken over by the Atomic Power Authority. Measures like hot line washing etc. are being adopted to deal with the problem of marine pollution. During the last year, the problems on this account have not arisen.